

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3491**  
(TO BE ANSWERED ON 02.01.2019)

**AMENDMENT IN LTC SCHEME**

**3491. SHRI P. NAGARAJAN:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Union Government has any proposal to amend/revise the existing rules and regulations to visit tourist destinations under LTC scheme for the Central Government employees;
- (b) if so, the details thereof;
- (c) whether the Union Government has also any proposal to grant at least 15% of the total LTC fare amount to partly defray the expenses spent for accommodation and local transport arrangements while availing 'All India Tour' to the eligible Central Government employees;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

- (a): No Madam.
- (b): Not applicable in view of (a) above.
- (c) to (e): No Madam. There is no such proposal at present.

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